

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : BILASPUR**

**Original Application No.203/01127/2017**

Bilaspur, this Thursday, the 19<sup>th</sup> day of April, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Vikas Anjankar, S/o Shri Basant Rao Anjankar, aged about 59 years, presently working as Postal Assistant, R/o MIG-479, Pt Deen Dayal Upadhyay Nagar, Dagniya, Raipur (c.G.) 492001 – Mobile No. - 9425507668  
-Applicant

**(By Advocate – Shri A.V. Shridhar)**

**V e r s u s**

1. Union of India through the Secretary, Ministry of Communication and Information Technology, Department of Posts, Dak Bhawan, Parliament Street, New Delhi 110116.
2. Chief Post Master General, Chhattisgarh Circle, Raipur 492001.
3. Assistant Director (Staff), O/o Chief Post Master General, Chhattisgarh Circle, Raipur 492001  
- Respondents

**(By Advocate - Shri Vivek Verma)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

Learned counsel for the applicant submits that relief claimed by the applicant has been granted by the respondents, and therefore, this O.A has become infructuous.

Accordingly, O.A is disposed of as having become infructuous.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
am/-

**(Navin Tandon)**  
**Administrative Member**